

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO.1914
TO BE ANSWERED ON: 30.07.2018

PROMOTION OF MSMEs IN FOREIGN COUNTRIES

1914. SHRI GODSE HEMANT TUKARAM:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has signed any Memorandum of Understanding (MoU) on cooperation in the field of Micro, Small and Medium Enterprises (MSMEs) with various countries including Sweden and Netherland;
- (b) if so, the details and the salient features thereof along with the extent to which such cooperation is likely to help Indian MSME sector, country-wise;
- (c) whether the Government has established/proposes to establish MSME cell in the Indian Missions in major countries for promotion of the Indian MSMEs and if so, the details, thereof, country-wise; and
- (d) whether the Government organizes/proposes to organize annual MSME fairs/exhibitions for promotion of MSME in major foreign countries and if so, the details thereof, country-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)&(b): Yes, Madam. The Ministry of Micro, Small and Medium Enterprises, Government of India has signed 20 MoUs/Agreements with various countries including Sweden for cooperation in Micro, Small and Medium Enterprise (MSME) sector. MoU with Sweden was signed on 1st June, 2015. There is no MoU /Agreement with Netherland. The objective of the MoUs is to promote cooperation between the Micro, Small and Medium Enterprises of the two sides. These MoUs provide structured framework and enabling environment to the MSME sector of the two sides to understand each other's strength, markets, technologies, policies etc. The Agreements also facilitate the respective MSMEs to participate in each other's trade fairs/exhibitions and to exchange business delegations, to understand policy and explore markets so that joint ventures, tie-ups, technology transfer etc. could take place. The signing of Agreements does not contain or involve any financial, legal or political commitment on the part of either party.

(c)&(d): No, Madam.
